

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SRIJAN SHARMA  
PURANA CHANDIYA PARA, SHARDA MANDIR GALI, WARD NO.17  
JANJGIR, , JANJGIR-CHAMPA, Chhattisgarh, 495668

**Roll No - 01**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

GANESH PRASAD SHARMA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NISHA  
POST-TUSHAR TEH-JAIJAIPUR, SAKTI, Chhattisgarh, 495690

**Roll No - 02**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SUKHDEV

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ABHISHEK YADAV  
HOUSE NO. - 02, BLOCK B9, SHYAM NAGAR , NEAR HABIBGANJ  
POLICE STATION, BHOPAL, Madhya Pradesh, 462016

**Roll No - 03**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAM SAMUJH YADAV

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

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Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

JYOTI JAISWAL  
JAGMAL CHOWK, NEAR SATSANG BHAWAN (STATION ROAD),  
3549+VWW, RAILWAY COLONY, BILASPUR, Chhattisgarh, 495004

**Roll No - 04**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAJENDRA KUMAR JAISWAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Sd/-

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KIRTI YADAV

B-9/2, SHYAM NAGAR, YADAV MOHALLA, NEAR HABIBGANJ,  
THANA-BHOPAL, HUZUR, BHOPAL, Madhya Pradesh, 462016

**Roll No - 05**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAM SAMUJH YADAV

**Examination Centre**

**High Court of Chhattisgarh,  
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Sd/-

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

VIKRAM KASHYAP  
MAUHADIH, CITY- JANJGIR-CHAMPA, POST OFFICE- PACHEDA,  
JANJGIR-CHAMPA, Chhattisgarh, 495668

**Roll No - 06**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

JIVRAKHAN KASHYAP

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Sd/-

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AKSHAT KHARE  
SHIVAJI NAGAR, NEAR PHE OFFICE, RUDRI ROAD, DHAMTARI,  
Chhattisgarh, 493773

**Roll No - 07**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

NAVIN KHARE

**Examination Centre**

**High Court of Chhattisgarh,  
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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KHILENDRA SAHU  
VILLAGE+PO-TEMRI, TEHSIL-NANDGHAT, BEMETARA,  
Chhattisgarh, 491340

**Roll No - 08**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

BHUNESHWAR SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ABHAY JAISWAL  
H.NO.-40, WARD NO.-01, AT POST BAGBAHAR, TEH.-  
PATHALGAON, JASHPUR, Chhattisgarh, 496220

**Roll No - 09**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

OM PRAKASH JAISWAL

**Examination Centre**

**High Court of Chhattisgarh,  
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Signature of the Candidate

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**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

VINAMRA SHRIVASTAVA  
G-15, IN-FRONT OF AYURVEDIC COLLEGE, NOOTAN COLONY  
SARKANDA, BILASPUR, Chhattisgarh, 495006

**Roll No - 10**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

VIVEK SHRIVASTAVA

**Examination Centre**

**High Court of Chhattisgarh,  
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**(Shri/Smt./Kumari)**

SHIVANI AGRAWAL  
OM TRADERS, PADAMPUR ROAD BASNA, WARD NO. 10, BASNA,  
MAHASAMUND, Chhattisgarh, 493554

**Roll No - 11**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAMESH KUMAR AGRAWAL

**Examination Centre**

**High Court of Chhattisgarh,  
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Signature of the Verifier

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**(Shri/Smt./Kumari)**

RAM LALLU SAHU  
VILL - JOOR, POST- BANJA, TEH-BHAIYATHAN,, SURAJPUR,  
Chhattisgarh, 497231

**Roll No - 12**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MAHAVIR SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

RAHUL RATHORE

KACHARI CHOWK, JANJGIR, JANJGIR-CHAMPA, Chhattisgarh,  
495668

**Roll No - 13**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

ARVIND RATHORE

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

TUMESHWAR NISHAD  
DAYALBAND, BILASPUR, Chhattisgarh, 495001

**Roll No - 14**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

JAGNNATH NISHAD

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ASHISH PANDEY  
LIG 6/D, HOUSING BOARD COLONY, RAMPUR, KORBA,  
Chhattisgarh, 495677

**Roll No - 15**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MAHESH KUMAR PANDEY

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

YOGENDRA KUMAR SAHU  
SHANTI NIWAS WORD NO-41, NEAR ASUJIA PUBLIC SCHOOL  
SUBHASH NAGAR, , DURG, Chhattisgarh, 491001

**Roll No - 16**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

PRAHLAD KUMAR SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KUSUM LATA  
VILL- ROHRAKHURD, P.O- GIDHA, TEHSIL & MUNGELI, MUNGELI,  
Chhattisgarh, 495334

**Roll No - 17**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

JITENDRA KUMAR JANGDE

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

TIPTI CHANDRAKAR  
VILLAGE-JANGLESHAR, POST- KANHARPURI ,, RAJNANDGOAN,  
Chhattisgarh, 491441

**Roll No - 18**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

DEVLAL CHANDRAKAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

EKTA GIRI  
NAWAPARA, NEW WAKIL COLONY, NEAR NATTHU PETROL  
PUMP, CITY, SURAJPUR, Chhattisgarh,

**Roll No - 19**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MOHAN GIRI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NEHA VERMA  
D/O RAMKUMAR VERMA, GOURA CHOWK PAUSARI, BALODA-  
BAZAR, Chhattisgarh, 493331

**Roll No - 20**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAM KUMAR VERMA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

PRAYAG RAJ SAHU  
PANDEY TV CENTER GULLY, MADANPUR, KHARSIA, RAIGARH,  
Chhattisgarh, 496661

**Roll No - 21**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MANGAL DAS SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

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**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

TANUSHA PATHAK  
ASHOK NAGAR, NEAR MAHAMAYA ITI, KHAMTARAI, SARKANDA,  
BILASPUR, Chhattisgarh, 495006

**Roll No - 22**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

DHANESHWAR PRASAD PATHAK

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ABHIMANYU DEB  
TIKARAPARA YADAV, MOHALLA, NEAR SRIJEE HOSTAL  
(SANTOSHI MANDIR), BILASPUR, Chhattisgarh,

**Roll No - 23**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

ALOK DEB

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

DUSHYANT JAISWAL  
VILL+ POST- SARWANI, BLOCK- KHARSIA, RAIGARH, Chhattisgarh,  
496661

**Roll No - 24**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RUPENDRA JAISWAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ANUMEHA SINGH CHOUHAN  
SAGAR SHIKHAR APARTMENT, B- BLOCK-203, INFRONT OF MARK  
HOSPITAL, BILASPUR, Chhattisgarh,

**Roll No - 25**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MAHENDRA SINGH CHOUHAN

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

RITIKESH PANDEY  
HIG-17, HOUSING BOARD COLONY, KHAMTARAI, BILASPUR,  
Chhattisgarh, 495006

**Roll No - 26**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAKESH PANDEY

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KANCHAN RAI  
VILLAGE- KUMHARI, P/O-MARWAHI, BLOCK-MARWAHI,  
GAURELA-PENDRA-MARWAHI, Chhattisgarh, 495118

**Roll No - 27**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

AVON LAL RAI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NIKITA KHANNA  
JAGMAL CHOWK, NEAR CHHABRA TENT HOUSE, OPP MOSAJI,  
HONDA SHOWROOM, BILASPUR, Chhattisgarh,

**Roll No - 28**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

SANJEEV KHANNA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

PRAKRITI SONI

H NO.- 67, W NO. 02, NEAR GANDHI CHOWK, KOTMA, ANUPPUR,  
Madhya Pradesh, 484334

**Roll No - 29**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAJESH SONI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ASHOK KUMAR SAHU  
NMQ. NO-749/677, POST OFFICE LINE, GODRIPARA, NEAR CSP  
OFFICE, CHIRMIRI, MANENDRAGARH-CHIRIMIRI-BHARATPUR,  
Chhattisgarh, 497555

**Roll No - 30**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

BHAGIYA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

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Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

GAURAV KUMAR KUSHWAHA  
H NO.-0188, PRATAPUR RAOD, VILL-RAJBAHAR, PO+TEH-  
BHAIYATHAN, INFRONT OF DHAN KHARIDI KENDRA, SURAJPUR,  
Chhattisgarh, 497231

**Roll No - 31**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MADNESHWAR KUSHWAHA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NILESH  
W NO-03, GUDIPARA, PAMGARH, JANJGIR-CHAMPA,  
Chhattisgarh, 495554

**Roll No - 32**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

CHAIT RAM

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

RAJENDRA KUMAR SAHU  
MIG-348, SARDAR VALLABH BHAI, PATEL NAGAR, SADA COLONY,  
JAMNIPALI, KORBA, Chhattisgarh, 495450

**Roll No - 33**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

HIRENDRA KUMAR SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

TASHI CHAUBEY  
C-202, VASUNDHARA COMPLEX, VANDANA NAGAR, NEAR TILAK  
NAGAR, INDORE, Madhya Pradesh, 452018

**Roll No - 34**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

LAL BAHADUR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

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Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

YUKTA NAWANI  
HOUSE NO.-116, ANAND NAGAR, RAIPUR, Chhattisgarh, 492001

**Roll No - 35**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAJESH NAWANI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

MOHAMMAD ASHRAF  
RUDRA VIHAR PHESH -II, NEAR BY ATHARV LIBRARY, ASHOK  
NAGAR, BILASPUR, Chhattisgarh, 495001

**Roll No - 36**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MOHAMMAD IMITIYAJ

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

GAGANDEEP KAUR  
1514, BESIDE GURUNANAK CLOTH STORE, AZAD CHOWK,  
PENDRA, GAURELLA-PENDRA-MARWAHI, Chhattisgarh, 495119

**Roll No - 37**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

KULDEEP SINGH

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AMAR MISHRA  
AJ-131, PHASE-II, AASMA CITY, SAKRI, , BILASPUR, Chhattisgarh,

**Roll No - 38**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

GOWARDHAN MISHRA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

PUSHPENDRA SAHU  
H- 9/3 HIGH COURT COLONY, CHAKARBHATA, BILASPUR,  
Chhattisgarh, 495220

**Roll No - 39**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

LATE GOPIRAM SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SATWANT SINGH PISDA  
130, BHAINSBOD, DONDI, BALOD, Chhattisgarh, 491226

**Roll No - 40**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAJENDRA KUMAR PISDA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ABHISHEK SAHANI  
MIG- 1/197. HUDCO, BHILAI, DURG, Chhattisgarh, 490009

**Roll No - 41**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

RAJENDRA KUMAR SAHANI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SHUBHAM GUPTA  
NEAR MUNNU LAL SHUKLA SCHOOL GONDPARA , BILASPUR,  
Chhattisgarh, 495001

**Roll No - 42**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri).**

LAXMAN PRASAD GUPTA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

VARSHA SAO  
VILL.+PO-TAMNAR, , RAIGARH, Chhattisgarh, 496107

**Roll No - 43**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

AATMA RAM SAO

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KHUSBOO SAO  
VILL.+PO-TAMNAR, RAIGARH, Chhattisgarh, 496107

**Roll No - 44**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

ATMA RAM SAO

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

MOHAMMED ARMAAN MEMON  
AGYAY NAGAR, A/S-21 NEAR SHIV MANDIR , BILASPUR,  
Chhattisgarh,

**Roll No - 45**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

MOHAMMED ASLAM

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AKANKSHA NIRMALKAR  
NARESH TVS OPP, ICICI BANK KRISHNA TALKISH ROAD, RISALI  
BHILAI, DURG, Chhattisgarh, 490006

**Roll No - 46**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

N K NIRMALKAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ARUN YADAV  
VILL-HATHITIKRA, POST-BANARI, JANJIRCHAMPA,  
Chhattisgarh, 495668

**Roll No - 47**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SANTOSH YADAV

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AKANKSHA KAUSHIK  
VILL+OFFICE-DAGORI, WARD NO. - 02, TEH-BILHA , BILASPUR,  
Chhattisgarh, 495224

**Roll No - 48**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

JWALA PRASAD KAUSHIK

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

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Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ABHISHEK KUMAR RAI  
OPP. TO RAILWAY STATION, SONUMUDA ROAD, KHETPARA  
NEAR KALI MANDIR, RAIGARH, Chhattisgarh, 496001

**Roll No - 49**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PRAMOD RAI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ANAMIKA PATANWAR  
EKATA COLLONI WARD NO.-58, RANI DURGAVATI NAGAR,  
BILASPUR, Chhattisgarh,

**Roll No - 50**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

HIMANCHAL PATANWAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KAREENA DHURVANSHI  
W NO--03, AMBEDKAR CHOWK, BODRI, BILASPUR, Chhattisgarh,

**Roll No - 51**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

NARAYAN PRASAD DHURVANSHI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NIDHI AGRAWAL  
C-36, SHIKSHAK COLONY, MANGALA, BILASPUR, Chhattisgarh,

**Roll No - 52**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

ARUN KANT AGRAWAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

KAVITA  
WARD NO. 37, H/N 397/35 GURU GHASIDAS GALI RAJIV GANDHI  
NAGAR JUTMIL, RAIGARH, Chhattisgarh,

**Roll No - 53**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PYARE LAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

VIPIN KUMAR SAHU  
GRAM-NAKTI (SAMMANPUR), MAIN ROAD, SAHU PARA, PO-  
MANDIR HASAUD, RAIPUR, Chhattisgarh, 492101

**Roll No - 54**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PUSAU RAM SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ARUN BANJARE  
QTR NO. - 703, SECTOR NO. - 3, TYPE - A, BALCO NAGAR, KORBA,  
Chhattisgarh, 495684

**Roll No - 55**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SANT KUMAR BANJARE

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

DEEPA SINGH SIDAR  
VILL-KOTMARA, PO-JATRI, RAIGARH, Chhattisgarh, 496100

**Roll No - 56**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

LATE RAM SINGH SIDAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

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Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SHUBHAM MINJ  
RAMANUJ WARD NO.-32, JAIL LINE, BABUPARA, AMBIKAPUR,  
SARGUJA, Chhattisgarh, 497001

**Roll No - 57**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

BHAKTI PRASAD MINJ

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SHREYA ORMALIA  
FLAT NO. 4/B-2, SONAL TOWERS, AGRASEN CHOWK,  
MAGARPARA ROAD, NEAR STAR CHILDREN HOSPITAL,  
BILASPUR, Chhattisgarh, 495001

**Roll No - 58**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

VK ORMALIA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

PRANAV KSHATRI  
NEAR SBT COLLEGE IN FRONT OF SANADYA GENERAL STORE,  
KUDUDAND, BILASPUR, Chhattisgarh, 495001

**Roll No - 59**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

CHHATRAPAL SINGH KSHATRI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

TALMANI PRASAD  
VILL-KIKIRDA, POST- KIKIRDA, THANA -BIRRA, BLOCK-JAIJAIPUR,  
SAKTI, Chhattisgarh, 495661

**Roll No - 60**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PARMANAND

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

MURSALIM MONDAL  
VILL.- ALINAGAR, P.O.-KALIGANJ, P.S.- DOMKAL, MURSHIDABAD,  
West Bengal, 742305

**Roll No - 61**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

FAJLUL MONDAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

NEERAJ KURREY

IN FRONT OF SHYAM VIDYA MANDIR, IMLI BHATHA, WARD NO  
03, MAHASAMUND, Chhattisgarh, 493445

**Roll No - 62**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

AMAR DAS KURREY

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

**Note:- Must bring the identity proof e.g. Aadhar card/Voter ID /Driving License etc., in original with a photocopy of same. Photocopy of identity proof mentioning your Roll No. and Signature therein alongwith Admit Card must be submitted to the Verifier.**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

PRIYANKA KUMAWAT  
SHIV MANDIR ROAD, BEHIND SHANTI KUNJ VIDYA NAGAR,  
BILASPUR, Chhattisgarh, 495001

**Roll No - 63**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

KANHAIYA LAL KUMAWAT

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

MANISH KUMAR SAHU

WARD NO. - 21, MAKAN NO. - 1371, NEAR MAHARANA PRATAM  
CHOWK, DEVI NAGAR , BILASPUR, Chhattisgarh, 495001

**Roll No - 64**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

UTTAM KUMAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AAYUSH JAISWAL  
W NO-02, BHATTIPARA, MISHAN RAOD, BAIKUNTPUR, KORIA,  
Chhattisgarh, 497335

**Roll No - 65**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SANJAY KUMAR

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AARYA GURUDWAN  
DREAM ENCLAVE COLONY, HOUSE NO. 9, NEAR ASHOK VATIKA  
MARRIAGE RESORT, BIRKONA ROAD, BILASPUR, Chhattisgarh,

**Roll No - 66**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

VIKAS GURUDWAN

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

GARGI JOSHI  
REST HOUSE ROAD, KARGI ROAD KOTA, BILASPUR, Chhattisgarh,  
495113

**Roll No - 67**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SATISH KUMAR JOSHI

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

--	--

Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

MUKESH KUMAR SAHU  
C/O. ASHOK SAHU, QTR.NO.-F-4/1, HIGH COURT RESIDENTIAL  
COLONY, CHAKARBHATA, BILASPUR, Chhattisgarh, 495220

**Roll No - 68**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAMJI SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SHRIKANT  
WARD NO.- 08, HOUSE NO.-514, VILLAGE-POST- TAMNAR ,  
RAIGARH, Chhattisgarh, 496107

**Roll No - 69**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAJESH SAHU

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

ANAND KAUSHIK  
VILL- AMSENA, POST- SAKARRA, CHAKARBHATA, PS.- HIRRI,  
BILASPUR, Chhattisgarh, 495220

**Roll No - 70**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

SUKHSAGAR KAUSHIK

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SARVESH KUMAR  
RAMAYAN CHOWK, BILASPUR, Chhattisgarh, 0

**Roll No - 71**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

RAMCHARAN YADAV

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

Y.DIKSHA  
BLOCK-1, FLAT NO-2C, KUBER ENLLAVES, NEAR MILE STONE  
SCHOOL, JUNWANI KOKHA, , BHILAI, Chhattisgarh, 490023

**Roll No - 72**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

Y GOPAL KRISHNA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

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Issuing Authority

Sd/-

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

AYUSH SHUKLA  
BESIDE AGANBADI, NEAR CIVIL COURT, WARD NO.-3,  
BEMETARA, Chhattisgarh, 491335

**Roll No - 73**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PRASOON SHUKLA

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SANTOSH JAISWAL  
VILL-POST- CHAKARBHATHA, BLOCK- MUNGELI , MUNGELI,  
Chhattisgarh, 495334

**Roll No - 74**

**Gender - Male**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PREM LAL JAISWAL

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

**Date of Interview : 11<sup>th</sup> January, 2025 (Saturday)**

**Time : from 10.30 A.M. onwards**

Issuing Authority

Sd/-

**Registrar General**

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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**ADMIT CARD FOR INTERVIEW**  
**FOR RECRUITMENT TO THE POST OF LEGAL ASSISTANT**

**Candidate's Name and Address :-**  
**(Shri/Smt./Kumari)**

SHIWANI PANDEY  
IN FRONT OF AJIT HOTEL, SONI GALI - 03, TELIPARA, BILASPUR,  
Chhattisgarh, 495001

**Roll No - 75**

**Gender - Female**

Affix self  
attested  
recent  
passport  
size colour  
photograph  
here

**Father's/Husband's Name (Shri)**

PADAM PRAKASH PANDEY

**Examination Centre**

**High Court of Chhattisgarh,  
Bodri, Bilaspur (C.G.)**

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Signature of the Candidate

Signature of the Verifier

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Issuing Authority

Sd/-

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